## 19

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 201/14(1)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Ankleshwar Cleaner Process Technology Centre Ltd.

Section of the Companies Act:

Section 14(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Abhishele Thansan

000

027A & A87E

Jun Je

2. Prashant Kulshvestha 8cs

~

## <u>ORDER</u>

Learned PCS Mr. Abhishek Jhawar with Learned PCS Mr. Prashant Kulshrestha i/b JKPA Associates present for Petitioner. None present for Respondent.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Proof of service of individual notices to creditors filed.

Heard arguments of Learned PCS for petitioner.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 11th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL